

**Use of Sophisticated Nets by Foreign
Fishing Boats along Indian
Sea Coast**

49. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government are aware that certain foreign fishing boats are using sophisticated nets along our coast; and

(b) if so, the measures being taken by Government to prevent the use of sophisticated nets by foreign fishing boats which are destroying all marine life along our coast ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Some foreign chartered fishing vessels were reported to have used small mesh size nets. Steps have been taken to prescribe specific mesh size of nets and charterers have been advised to use a minimum mesh size of nets of 80 mm at the cod end. Government has also appointed Designated Officers at each base of operation to monitor the type of gear used by the chartered foreign fishing vessels.

Refining Units of Edible Oils

50. SHRI MOHAN LAL PATEL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are aware of the potential of establishing refining units of edible oils in the rural areas which are famous for oil seeds producing areas; and

(b) whether Government propose to direct its oil technologists to investigate the possibility thereof and to prepare a plan accordingly keeping in view the economic feasibility of the project ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). The Government is already encouraging oil refining units in rural areas. Such units have already

been registered/licensed in the co-operative/State sector and also under the auspices of the National Dairy Development Board.

Persons on Deputation in NBCC

51. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether persons are working at present in National Building Construction Corporation on deputation from other departments as Chief Engineer, Project Managers, Sr. Resident Engineers and Managers;

(b) since when they are working and how long they are likely to work with N.B.C.C. on deputation;

(c) whether they are likely to be regularised or absorbed in N.B.C.C.;

(d) what additional facilities are being provided to them in comparison to non-deputationists employees of N B.C.C.;

(e) the number of employees of N.B.C.C. adversely affected due to retention of deputationists and stagnation in a particular grade for several years; and

(f) the measures being taken to redress the grievances of non-deputationist employees of N.B.C.C. and to remove the stagnation in each grade ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) A Statement is attached.

(c) Their regularisation/absorption in N.B.C.C. would depend on their willingness, suitability and consent of the parent organisation etc.

(d) None. They are governed by their terms of deputation.

(e) NBCC regularly reviews promotion cases of their officers keeping in view their eligibility, seniority and merit.

(f) Does not arise.